

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A./61/00400/2021**

This the **08<sup>th</sup>** day of **March**, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Arun Sharma, Age 42 years S/o Sh. Om Prakash, R/o EWS 48 Housing Colony, Udhampur-182101.

.....Applicant  
(Advocate: Mr. Vikram Rathore)

**Versus**

1. U.T. of Jammu & Kashmir Through Principal Secretary to Govt. Transport Department, J&K Civil Secretariat, Jammu-180001.
2. Deputy Commissioner, Udhampur-182101.
3. Transport Commissioner of U.T. of J&K, Jammu-180012.
4. Assistant Regional Transport Officer, Udhampur-182101.
5. Tehsildar Headquarter to Deputy Commissioner, Udhampur-182101.

..... Respondents  
(Advocate:- )

**O R D E R [O R A L]**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to consider and decide the representation dated 16.12.2020 (Annexure A-4



of the O.A.) of the applicant by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondent No. 1 to decide the representation dated 16.12.2020 (Annexure A-4 of the O.A.) of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of one month from today. In case the representation is not available with the respondents, this O.A. would be treated as representation.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**